

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 243
TO BE ANSWERED ON 03.02.2022**

**STANDARDS FOR PROVISIONS OF SAFETY, HEALTH AND WELFARE
AT WORKPLACES**

243. # SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of Labour and Employment be pleased to state:

- (a) the committees which are working to set standards for provisions related to safety, health and welfare at workplaces belonging to factories in India; and**
- (b) the persons who are presiding over these committees, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): The Central Government has constituted Expert Committee comprising of industry and subject experts from both public and private sector across the country to frame new standards and review the existing standards pertaining to factories under Occupational Safety, Health & Working Conditions Code-2020. The Expert Committee for factories is presided by Dr. R. K. Elangovan, Director General, Directorate General Factory Advice Service and Labour Institutes (DGFASLI).
